

(b) whether it is a fact that an officer of the Central Government in the Central Water and Power Commission inspected the area recently; and

(c) if so, what are his findings and recommendations?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Vamsadhara Project has already been included in the Second Five Year Plan.

(b) Yes, Sir.

(c) Alternative sites upstream of the proposed Dam site were inspected by him and the most suitable alternative seems to be the construction of a storage dam about 3½ miles upstream of Gudari village and a barrage near Gotta. Further investigations are necessary.

पर्यटन

*१३६१ श्री भक्त दर्शन: क्या परिवहन मंत्री ३० जुलाई, १९५६ के तारकित प्रश्न संख्या ४९६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) हिमालय में बद्रीनाथ और केदारनाथ के यात्रा मार्गों पर विश्राम गृहों के सुधार के लिये जो दस लाख रुपये की स्वीकृति दी गई थी, क्या उस धन के उपयोग के लिये विस्तृत योजना तैयार की जा चुकी है ;

(ख) यदि हाँ, तो उन विश्राम-गृहों के स्थान, अनुमानित व्यय, निर्माण-एजेन्सी और भावी प्रबन्ध आदि के बारे में एक विवरण सभा-पटल पर रखा जायेगा ।

(ग) यदि नहीं, तो इसमें देरी होने के क्या कारण हैं ; और

(घ) इस सम्बन्ध में कब तक अन्तिम निर्माण हो जाने की आशा है ।

रेलवे तथा परिवहन उपमंत्री (श्री अलमोशन): एक विवरण सभा की मेज पर रख दिया गया है । [देखिये परिसिद्ध ५, अनुबन्ध संख्या ४७]

Ban on Cow Slaughter in Manipur

*1362. **Shri Rishang Keishing:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that cow slaughter has been banned in Manipur State;

(b) if so, whether it is banned throughout the State of Manipur;

(c) whether in this connection any consultation was made with the people of the hill areas or their organisation;

(d) if so, the persons and organisations consulted; and

(e) if not, why not?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). Cow slaughter is banned in Manipur Valley only under the Darbar resolutions prior to integration. It is not banned in hill areas.

(c) to (e). Do not arise.

Railway Selection Boards

*1363. **Pandit M. B. Bhargava:** Will the Minister of Railways be pleased to state:

(a) the existing orders of the Railway Board in regard to the constitution of Selection Boards for examining and interviewing Railway employees for posts in Selection grades;

(b) whether there is any time limit within which the proceedings of a Selection Board should be finalised and the panel formed and declared;

(c) if so, what is the time limit;

(d) the number of Selection Boards on the Western Railway the results of which have not been finalised within the specified time limit, if any;

(e) whether it is a fact that of late on the Western Railway the panels are not declared; and

(f) if so, the number of Selection Boards in which the panels have not been declared, and whether it is not in contravention of the orders of the Railway Board ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Selection Board should consist of not less than 3 officers. For posts filled on all railway basis the Selection Boards should consist of officers of not lower than junior Administrative rank. For other posts they should consist of officers not below the Senior Scale. None of the members should, if possible be directly subordinate to any other.